

Additional funding for Maharashtra AIDS control programme

292. SHRI AVINASH PANDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that the Maharashtra State AIDS Control Society, through a circular issued on June 11, 2015 has decided to suspend its core health interventions from July onwards, including advocacy activities, crisis response, health camps, etc.;

(b) if so, whether Government is planning to provide any additional funds to ensure that the targeted interventions, which are of crucial importance in HIV/AIDS control and prevention, can continue, at least in States like Maharashtra, where the prevalence of HIV/AIDS is higher than the national average; and

(c) if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) Yes. The circular issued by MSACS was not as per the NACO guidelines, hence was revoked. No core health interventions are affected.

(b) and (c) Does not arise.

Appointment of local residents to AIIMS-like institutes

†293. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government provides for appointment of the local people as per their qualifications, in any of the institutes to be established in the States;

(b) if so, the category-wise details of the appointments of the local people made until now in the AIIMS institute established in Rishikesh, Uttarakhand;

(c) if not, the reasons therefor;

(d) whether directives shall be issued to the Rishikesh-based AIIMS administration for the appointment of local persons in the future; and

(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (e) All India Institute of Medical Sciences are autonomous

† Original notice of the question was received in Hindi.